

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **50/AM13**
HELD ON 13.03.2013
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **50/87-NC-7/2012** of **NORMS COMMITTEE (NC-7)** dealing with '**Chapter 39 and 40 of ITC (HS) Code**' held on **13.03.2013** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **49/AM13** held on **06.03.2013**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

Case No.:9/15/87-ALC1/2012	Party Name:NITREX CHEMICALS	Meet No/Date:50/87-ALC1/2012	Status: Deferred
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1		INDIA LTD.,	13.03.2013	
	HQ File :01/87/050/00118/AM13/	RLA File :05/24/040/00080/AM13/	Lic.No/Date:0510327826 20.06.2012	Defer Date:27.03.2013
Decision: A D/L No. 46011/31/2008-PC.II dated 10.01.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.02.2013 giving 15 days time for submission of information. Reply awaited from the firm.				

2	Case No.:3/35/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00291/AM13/	RLA File :08/24/040/00118/AM13/	Lic.No/Date:0810113111 05.07.2012	Defer Date:27.03.2013
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.03.2013. Comments of D/o C&PC are awaited.				

3	Case No.:26/21/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00168/AM13/	RLA File :03/95/040/00245/AM13/	Lic.No/Date:0310701392 10.07.2012	Defer Date:27.03.2013
Decision: A D/L was issued by DIPP to firm on 01.01.2013. This was followed by Reminder from DGFT on 10.01.2013 and 04.03.2013 giving 15 days time for submission of information. Reply awaited from the firm.				

4	Case No.:9/23/87-ALC1/2012	Party Name:COSMO FILMS LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00203/AM13/	RLA File :03/94/040/00316/AM13/	Lic.No/Date:0310703670 31.07.2012	Defer Date:27.03.2013
Decision: A D/L No. 46011/17/2004-PC.II dated 05.11.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 27.12.2012 and 06.03.2013 giving 15 days time for submission of information. Reply still awaited				

from the firm.

5	Case No.:2/23/87-ALC1/2012	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00196/AM13/	RLA File :05/24/040/00169/AM13/	Lic.No/Date:0510332467 23.08.2012	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 17.01.2013. Comments of D/o C&PC are awaited.			

6	Case No.:6/25/87-ALC1/2012	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00213/AM13/	RLA File :11/24/040/00003/AM13/	Lic.No/Date:1110027256 11.09.2012	Defer Date:27.03.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.02.2013. Comments of D/o C&PC are awaited.			

7	Case No.:4/31/87-ALC1/2012	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00256/AM13/	RLA File :03/94/040/00431/AM13/	Lic.No/Date:0310709292 17.09.2012	Defer Date:27.03.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.03.2013. Comments of D/o C&PC are awaited.			

	Case No.:2/27/87-ALC1/2012	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
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8	HQ File :01/87/050/00228/AM13/	RLA File :30/24/040/00032/AM13/	Lic.No/Date:3010089129 19.09.2012	Defer Date:27.03.2013
Decision: A D/L was issued by DIPP to firm on 11.12.2012. This was followed by Reminders from DGFT on 07.01.2013 and 11.02.2013 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.				

9	Case No.:3/27/87-ALC1/2012	Party Name:SOLVA Y SPECIALITIES INDIA PVT.LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00229/AM13/	RLA File :03/95/040/00158/AM13/	Lic.No/Date:0310709797 20.09.2012	Defer Date:27.03.2013
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.03.2013. Comments of D/o C&PC are awaited.				

10	Case No.:4/30/87-ALC1/2012	Party Name:SHRIRAM SEPL COMPOSITES PVT LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00251/AM13/	RLA File :04/24/040/00125/AM13/	Lic.No/Date:0410140092 28.09.2012	Defer Date:27.03.2013
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.03.2013. Comments of D/o C&PC are awaited.				

11	Case No.:5/32/87-ALC1/2012	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00266/AM13/	RLA File :02/24/040/00111/AM13/	Lic.No/Date:0210183279 17.10.2012	Defer Date:27.03.2013
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2013. Comments of D/o C&PC are awaited.				

	Case No.:2/40/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
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12	HQ File :01/87/050/00329/AM13/	RLA File :03/94/040/00585/AM13/	Lic.No/Date:0310712954 17.10.2012	Defer Date:27.03.2013
Decision: A D/L No. 46011/03/2013-PC.II dated 08.02.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2013 giving 15 days time for submission of information. Reply awaited from the firm.				

13	Case No.:7/34/87-ALC1/2012	Party Name:SAFE FLEX INTERNATIONAL LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00285/AM13/	RLA File :13/24/040/00029/AM13/	Lic.No/Date:1310041368 18.10.2012	Defer Date:27.03.2013
Decision: A copy of application has been forwarded to D/o C&PC on 28.02.2013. Comments of D/o C&PC are awaited.				

14	Case No.:12/37/87-ALC1/2012	Party Name:ITW INDIA LIMITED	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00310/AM13/	RLA File :09/24/040/00313/AM13/	Lic.No/Date:0910054139 18.10.2012	Defer Date:27.03.2013
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.03.2013. Comments of D/o C&PC are awaited.				

15	Case No.:8/33/87-ALC1/2012	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00278/AM13/	RLA File :24/24/040/00012/AM13/	Lic.No/Date:2410037573 25.10.2012	Defer Date:27.03.2013
Decision: A copy of application has been forwarded to D/o C&PC on 08.11.2012 and 28.01.2013. Comments of D/o C&PC are awaited.				

	Case No.:1/34/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
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16	HQ File :01/87/050/00279/AM13/	RLA File :08/24/040/00277/AM13/	Lic.No/Date:0810116195 07.11.2012	Defer Date:27.03.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.02.2013. Comments of D/o C&PC are awaited.			

17	Case No.:15/40/87-ALC1/2012	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00342/AM13/	RLA File :03/95/040/00489/AM13/	Lic.No/Date:0310714507 07.11.2012	Defer Date:27.03.2013
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.03.2013. Comments of D/o C&PC are awaited.				

18	Case No.:16/40/87-ALC1/2012	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00343/AM13/	RLA File :03/95/040/00597/AM13/	Lic.No/Date:0310714596 07.11.2012	Defer Date:27.03.2013
Decision: A copy of application has been forwarded to D/o C&PC on 12.02.2013. Comments of D/o C&PC are awaited.				

19	Case No.:20/44/87-ALC1/2012	Party Name:FLUID CARGO PVT LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00378/AM13/	RLA File :07/24/040/00329/AM13/	Lic.No/Date:0710091988 15.11.2012	Defer Date:27.03.2013
Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.				

	Case No.:10/50/87-ALC1/2012	Party Name:VIKAS GLOBALONE	Meet No/Date:50/87-ALC1/2012	Status: Approved
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	LIMITED	13.03.2013	
HQ File :01/87/050/00434/AM13/	RLA File :05/24/040/00306/AM13/	Lic.No/Date:0510339192 20.11.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>		
1	39079190	63/0- V PET-C (Polyester Compound)	300000.000	K.G	34195486.00	626865.00 US Dollars		
				Total	34,195,486.00	626,865.00		

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079120	POLYESTER CHIPS / PET RESIN	291000.000	K.G	25,398,480.00	465,600.00 US Dollars	6,563,221.00	Value & Qty
				Total	25,398,480.00	465,600.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/82/2012-PC.II dated 13.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
V PET-C (Polyester compound)	1 kg	Polyester chips / PET Resin	0.945 kg

13.03.2013

HQ File :01/87/050/00453/AM13/

RLA File :05/24/040/00316/AM13/

Lic.No/Date:0510339425
23.11.2012

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39042290	62/0- PVC COMPOUND GRADE NO. RT-125(SHOE SOLE GRADE)	190.000	M.T	17241075.00	310650.00 US Dollars
				Total	17,241,075.00	310,650.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN K. VALUE 65-68	114.000	M.T	6,327,000.00	114,000.00 US Dollars	1,460,376.00	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	62.700	M.T	6,681,312.00	120,384.00 US Dollars	1,744,558.00	Value & Qty
				Total	13,008,312.00	234,384.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 8/87-ALC1/2012 dated 23.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Shoe Sole Grade No. RT-125	1 kg	1. PVC Resin	0.600 kg
		2. Dioctyl Phthalate	0.330 kg

22	Case No.:2/43/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00358/AM13/	RLA File :03/94/040/00682/AM13/	Lic.No/Date:0310715739 26.11.2012	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2013. Comments of D/o C&PC are awaited.			

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Case No.: 32/44/87-ALC1/2012	Party Name:TKH PLASTICS PVT LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Approved					
HQ File :01/87/050/00390/AM13/	RLA File :09/24/040/00263/AM13/	Lic.No/Date:0910054382 26.11.2012	Defer Date:					
Application: Request is for adhoc norms for following:								
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>		
1	39235010	63/0- Polypropylene Caps (Pears Body Wash 250 ML Cap) Plastic Component	500000.000	Number	2155000.00	39181.81 US Dollars		
				Total	2,155,000.00	39,181.81		
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	Polypropylene Granules Granules	7218.750	K.G	721,875.00	12,925.25 US Dollars	0.00	Value & Qty

2	84818090	Relevant Silicon Rubber Valves Component	500000.000	Number	275,600.00	4,934.65 US Dollars	0.00	Value & Qty
				Total	997,475.00	17,859.90		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/07/2013-PC.II dated 04.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Caps (Pears Body Wash 250 ML Cap) Plastic Component	1 kg	1. Polypropylene Granules	1.05 kg / kg content in the export product
		2. Relevant Silicon Rubber Valves	Net to Net

Case No.:33/44/87-ALC1/2012	Party Name:TKH PLASTICS PVT LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Approved
HQ File :01/87/050/00391/AM13/	RLA File :09/24/040/00266/AM13/	Lic.No/Date:0910054383 26.11.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39235010	63/0- Polypropylene Caps (300ml Cap Musketeer Dove Slim Range) Components	1000000.000	Number	6020000.00	109156.84 US Dollars
				Total	6,020,000.00	109,156.84

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	Polypropylene Granules Granules	17955.000	K.G	1,795,500.00	32,091.15 US Dollars	0.00	Value & Qty
2	84818090	Relevant Silicon Rubber Vales Component	1000000.000	Number	1,025,878.00	18,335.62 US Dollars	0.00	Value & Qty
3	39235010	Relevant Valve Holder Components	1000000.000	Number	183,590.00	3,281.32 US Dollars	0.00	Value & Qty
				Total	3,004,968.00	53,708.09		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/07/2013-PC.II dated 04.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Caps (300 ML Cap Musketeer Dove Slim Range) Components	1 kg	1. Polypropylene Granules	1.05 kg / kg content in the export product
		2. Relevant Silicon Rubber Valves	Net to Net
		3. Relevant Valve Holder	Net to Net

25	Case No.: 12/44/87-ALC1/2012	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00370/AM13/	RLA File :05/24/040/00281/AM13/	Lic.No/Date:0510339628 27.11.2012	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2013. Comments of D/o C&PC are awaited.			

26	Case No.: 3/39/87-ALC1/2012	Party Name:FORMULATED POLYMERS LIMITED	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00321/AM13/	RLA File :04/24/040/00133/AM13/	Lic.No/Date:0410141375 29.11.2012	Defer Date:27.03.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.03.2013. Comments of D/o C&PC are awaited.			

27	Case No.: 25/44/87-ALC1/2012	Party Name:AHIMSA INDUSTRIES PVT. LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00383/AM13/	RLA File :08/24/040/00297/AM13/	Lic.No/Date:0810116743 07.12.2012	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

28	Case No.: 1/39/87-ALC1/2012	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00319/AM13/	RLA File :34/24/040/00201/AM13/	Lic.No/Date:3410035632 11.12.2012	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 25.02.2013. Comments of D/o C&PC are awaited.			

29	Case No.:5/42/87-ALC1/2012	Party Name:POWER ADDITIVES.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00353/AM13/	RLA File :03/95/040/00689/AM13/	Lic.No/Date:0310717137 13.12.2012	Defer Date:27.03.2013
	Decision: A D/L No. 46011/05/2013-PC.II dated 13.02.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 04.03.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

30	Case No.:9/44/87-ALC1/2012	Party Name:DSM INDIA PVT. LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00367/AM13/	RLA File :31/83/040/00152/AM13/	Lic.No/Date:3110056475 13.12.2012	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

31	Case No.:3/41/87-ALC1/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00348/AM13/	RLA File :03/95/040/00640/AM13/	Lic.No/Date:0310717378 17.12.2012	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 03.01.2013. Comments of D/o C&PC are awaited.			

	Case No.:11/50/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Approved
	HQ File :01/87/050/00435/AM13/	RLA File :07/24/040/00399/AM13/	Lic.No/Date:0710092718 24.12.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

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Sl.No.	ITCHS Code	EXPORT ITEM				Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39172390	63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 37.554 MT				39.820	M.T	4144878.00	76757.00 US Dollars
							Total	4,144,878.00	76,757.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	37.554	M.T	2,127,434.00	38,680.62 US Dollars	613,807.00	Value & Qty
				Total	2,127,434.00	38,680.62		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 44/87-ALC1/2012 dated 01.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

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33	Case No.:21/44/87-ALC1/2012	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00379/AM13/	RLA File :07/24/040/00333/AM13/	Lic.No/Date:0710092731 26.12.2012	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

	Case No.:27/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
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34	HQ File :01/87/050/00385/AM13/	RLA File :08/24/040/00345/AM13/	Lic.No/Date:0810117440 08.01.2013	Defer Date:27.03.2013
Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.				

35	Case No.:28/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00386/AM13/	RLA File :08/24/040/00346/AM13/	Lic.No/Date:0810117439 08.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

36	Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.01.2013. Comments of D/o C&PC are awaited.			

37	Case No.:4/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00399/AM13/	RLA File :03/95/040/00794/AM13/	Lic.No/Date:0310719764 08.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.01.2013. Comments of D/o C&PC are awaited.			

38	Case No.:26/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00384/AM13/	RLA File :08/24/040/00344/AM13/	Lic.No/Date:0810117462 09.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

39	Case No.: 29/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00387/AM13/	RLA File :08/24/040/00348/AM13/	Lic.No/Date:0810117463 09.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

40	Case No.: 8/44/87-ALC1/2012	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00366/AM13/	RLA File :02/24/040/00150/AM13/	Lic.No/Date:0210185310 10.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

41	Case No.: 30/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00388/AM13/	RLA File :08/24/040/00349/AM13/	Lic.No/Date:0810117493 10.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

42	Case No.: 31/44/87-ALC1/2012	Party Name:SOM-SHIVA (IMPEX) LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00389/AM13/	RLA File :08/24/040/00352/AM13/	Lic.No/Date:0810117480 10.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

43	Case No.: 12/50/87-ALC1/2012	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00436/AM13/	RLA File :07/24/040/00407/AM13/	Lic.No/Date:0710093050 11.01.2013	Defer Date:03.04.2013

Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.

44	Case No.:8/50/87-ALC1/2012	Party Name:INDOBOND INDUSTRIES	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00432/AM13/	RLA File :05/23/040/00414/AM13/	Lic.No/Date:0510343235 14.01.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

45	Case No.:6/50/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00430/AM13/	RLA File :03/95/040/00634/AM13/	Lic.No/Date:0310721017 16.01.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

46	Case No.:11/46/87-ALC1/2012	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00412/AM13/	RLA File :35/24/040/00021/AM13/	Lic.No/Date:3510039993 17.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 07.02.2013. Comments of D/o C&PC are awaited.			

	Case No.:18/50/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Approved
	HQ File :01/87/050/00442/AM13/	RLA File :03/94/040/00866/AM13/	Lic.No/Date:0310721096 17.01.2013	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39011010	63/0- XLPE Compound	504.000	M.T	49531230.00	919800.00 US Dollars
				Total	49,531,230.00	919,800.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	Low Density Polyethylene (LDPE) Granules	504.000	M.T	38,425,716.00	700,560.00 US Dollars	1,921,285.80	Value & Qty
2	39123000	Di Cumylperoxide (DCP)	10.080	M.T	2,764,440.00	50,400.00 US Dollars	207,333.00	Value & Qty
3	39123090	Antioxidant	5.040	M.T	1,796,886.00	32,760.00 US Dollars	134,766.45	Value & Qty
				Total	42,987,042.00	783,720.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 23/87-ALC1/2012 dated 05.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LDPE Granules	1.00 kg
		2. Di-Cumylperoxide (DCP)	0.02 kg
		3. Antioxidant (Irganox 1024)	0.01 kg

Case No.: 19/50/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
HQ File :01/87/050/00443/AM13/	RLA File :03/94/040/00870/AM13/	Lic.No/Date:0310721100 17.01.2013	Defer Date:03.04.2013

Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.

49	Case No.:3/46/87-ALC1/2012	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00404/AM13/	RLA File :02/24/040/00156/AM13/	Lic.No/Date:0210185698 21.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 07.02.2013. Comments of D/o C&PC are awaited.			

50	Case No.:9/46/87-ALC1/2012	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00410/AM13/	RLA File :05/24/040/00395/AM13/	Lic.No/Date:0510343823 21.01.2013	Defer Date:03.04.2013
	Decision: A D/L No. 46011/75/2007-PC.II dated 04.03.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

51	Case No.:5/47/87-ALC1/2012	Party Name:SASA RUBBERS PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00417/AM13/	RLA File :24/24/040/00019/AM13/	Lic.No/Date:2410037977 21.01.2013	Defer Date:03.04.2013
	Decision: DIPP vide letter dated 12.03.2013 has sought for following information: (i) Manufacturing process indicating stage wise wastage of each raw material. (ii) Consumption of all the raw materials (imported and indigenous both) with corresponding production of export item duly certified by Central Excise / Chartered Accountant for the last years. In view of the above, the Committee decided to call for above information from firm giving 15 days time for submission of information.			

52	Case No.:3/50/87-ALC1/2012	Party Name:K K POLYCOLOR ASIA LIMITED.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00427/AM13/	RLA File :02/24/040/00162/AM13/	Lic.No/Date:0210185726 22.01.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

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Case No.:13/50/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Approved					
HQ File :01/87/050/00437/AM13/	RLA File :07/24/040/00441/AM13/	Lic.No/Date:0710093250 22.01.2013	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 44.991	47.706	M.T	5373735.00	99790.80 US Dollars		
				Total	5,373,735.00	99,790.80		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	44.991	M.T	2,541,789.00	46,340.73 US Dollars	733,357.00	Value & Qty
				Total	2,541,789.00	46,340.73		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 44/87-ALC1/2012 dated 01.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.:14/50/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Approved
HQ File :01/87/050/00438/AM13/	RLA File :07/24/040/00442/AM13/	Lic.No/Date:0710093252 22.01.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39172390	63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 30.975 MT	32.844	M.T	3051744.00	56671.20 US Dollars
				Total	3,051,744.00	56,671.20

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	30.975	M.T	1,749,948.00	31,904.25 US Dollars	504,895.00	Value & Qty

				Total	1,749,948.00	31,904.25		
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Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 44/87-ALC1/2012 dated 01.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.:15/50/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Approved
HQ File :01/87/050/00439/AM13/	RLA File :07/24/040/00443/AM13/	Lic.No/Date:0710093254 22.01.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 43.460 MT	46.082	M.T	4984787.00	92568.00 US Dollars
				Total	4,984,787.00	92,568.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	43.460	M.T	2,455,294.00	44,763.80 US Dollars	708,402.00	Value & Qty
				Total	2,455,294.00	44,763.80		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 44/87-ALC1/2012 dated 01.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

56	Case No.:4/50/87-ALC1/2012	Party Name:BANSI BADAN MANDAL,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00428/AM13/	RLA File :02/24/040/00165/AM13/	Lic.No/Date:0210185804 23.01.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

57	Case No.:9/50/87-ALC1/2012	Party Name:BHARTI RUBBER OVERSEAS	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00433/AM13/	RLA File :05/23/040/00434/AM13/	Lic.No/Date:0510343948 23.01.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to DIPP on 08.03.2013. Comments of DIPP are awaited.			

58	Case No.:21/50/87-ALC1/2012	Party Name:HAMILTON HOUSEWARES PVT.LTD,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00445/AM13/	RLA File :03/94/040/00886/AM13/	Lic.No/Date:0310722010	Defer

		24.01.2013	Date:03.04.2013
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

59	Case No.:22/50/87-ALC1/2012	Party Name:HAMILTON HOUSEWARES PVT.LTD,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00446/AM13/	RLA File :03/94/040/00895/AM13/	Lic.No/Date:0310722007 24.01.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

60	Case No.:23/50/87-ALC1/2012	Party Name:HAMILTON HOUSEWARES PVT.LTD,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00447/AM13/	RLA File :03/94/040/00902/AM13/	Lic.No/Date:0310722014 24.01.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

	Case No.:30/50/87-ALC1/2012		Party Name:FINOTEX FIBRECAST PVT. LTD.		Meet No/Date:50/87-ALC1/2012 13.03.2013		Status: Approved		
	HQ File :01/87/050/00454/AM13/		RLA File :31/83/040/00187/AM13/		Lic.No/Date:3110056927 24.01.2013		Defer Date:		
	Application: Request is for adhoc norms for following:								
Sl.No.		ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1		39269099	63/0- PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE AND PART NUMBERS			27215.000	K.G	6030554.00	111988.00 US Dollars

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							Total	6,030,554.00	111,988.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	
1	39094090	PHENOLIC MOULDING COMPOUND GRADE DUREZ 30190 E THERMOSETT PLASTIC	32658.000	K.G	4,379,443.00	79,844.00 US Dollars	1,132,086.00	Value & Qty	
				Total	4,379,443.00	79,844.00			

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No.46/87-ALC1/2012 dated 13.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and part numbers	1 kg	Phenolic Moulding Compound (Durez 29502/30190)	1.15 kg

62	Case No.:20/50/87-ALC1/2012	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00444/AM13/	RLA File :03/94/040/00879/AM13/	Lic.No/Date:0310722089 28.01.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

63	Case No.:24/50/87-ALC1/2012	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00448/AM13/	RLA File :03/94/040/00911/AM13/	Lic.No/Date:0310722095 28.01.2013	Defer Date:03.04.2013

Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2013. Comments of D/o C&PC are awaited.

64	Case No.: 6/47/87-ALC1/2012	Party Name:SAGAR POLYMERS,(UNIT-I)	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00418/AM13/	RLA File :24/24/040/00020/AM13/	Lic.No/Date:2410038046 29.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 15.02.2013. Comments of D/o C&PC are awaited.			

65	Case No.: 28/50/87-ALC1/2012	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00452/AM13/	RLA File :03/95/040/00798/AM13/	Lic.No/Date:0310722308 29.01.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

66	Case No.: 3/47/87-ALC1/2012	Party Name:SYNERGY POLYMERS (INDIA) PVT. LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00415/AM13/	RLA File :04/24/040/00238/AM13/	Lic.No/Date:0410142960 30.01.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 15.02.2013. Comments of D/o C&PC are awaited.			

67	Case No.: 1/47/87-ALC1/2012	Party Name:OSTERN PRIVATE LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00413/AM13/	RLA File :02/24/040/00161/AM13/	Lic.No/Date:0210186043 01.02.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 15.02.2013. Comments of D/o C&PC are awaited.			

68	Case No.:16/50/87-ALC1/2012	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00440/AM13/	RLA File :07/24/040/00460/AM13/	Lic.No/Date:0710093497 01.02.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

69	Case No.:4/47/87-ALC1/2012	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00416/AM13/	RLA File :05/23/040/00421/AM13/	Lic.No/Date:0510344751 04.02.2013	Defer Date:27.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 15.02.2013. Comments of D/o C&PC are awaited.			

70	Case No.:5/50/87-ALC1/2012	Party Name:JEWEL CONSUMER CARE P LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00429/AM13/	RLA File :34/24/040/00259/AM13/	Lic.No/Date:3410036026 06.02.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

71	Case No.:7/50/87-ALC1/2012	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00431/AM13/	RLA File :34/24/040/00260/AM13/	Lic.No/Date:3410036031 06.02.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.			

	Case No.:27/50/87-ALC1/2012	Party Name:RISHI TECHTEX LTD	Meet No/Date:50/87-ALC1/2012	Status: Deferred
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72			13.03.2013	
	HQ File :01/87/050/00451/AM13/	RLA File :03/95/040/00737/AM13/	Lic.No/Date:0310723099 06.02.2013	Defer Date:03.04.2013
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.				

73	Case No.:25/50/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00449/AM13/	RLA File :03/95/040/00415/AM13/	Lic.No/Date:0310723310 07.02.2013	Defer Date:03.04.2013
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.				

74	Case No.:26/50/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00450/AM13/	RLA File :03/95/040/00456/AM13/	Lic.No/Date:0310723303 07.02.2013	Defer Date:03.04.2013
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.				

75	Case No.:2/47/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00414/AM13/	RLA File :03/95/040/00253/AM13/	Lic.No/Date:0310723815 12.02.2013	Defer Date:03.04.2013
Decision: RLA, Mumbai has been requested through e-mail on 04.03.2013 for furnishing application expeditiously. However, application still awaited from RLA, Mumbai.				

76	Case No.:17/50/87-ALC1/2012	Party Name:KOHINOOR RECLAMATIONS	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00441/AM13/	RLA File :30/24/040/00050/AM13/	Lic.No/Date:3010091871 14.02.2013	Defer Date:03.04.2013

Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments of D/o C&PC are awaited.

77	Case No.:1/50/87-ALC1/2012	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00425/AM13/	RLA File :34/24/040/00281/AM13/	Lic.No/Date:3410036281 27.02.2013	Defer Date:03.04.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

78	Case No.:2/50/87-ALC1/2012	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00426/AM13/	RLA File :34/24/040/00282/AM13/	Lic.No/Date:3410036282 27.02.2013	Defer Date:03.04.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

79	Case No.:31/50/87-ALC1/2012	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:50/87-ALC1/2012 13.03.2013	Status: Deferred
	HQ File :01/87/050/00455/AM13/	RLA File :05/23/040/00485/AM13/	Lic.No/Date:0510347956 01.03.2013	Defer Date:03.04.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Case No.:32/50/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT.	Meet No/Date:50/87-ALC1/2012	Status:
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	LTD.	13.03.2013	Approved
HQ File :01/87/050/00456/AM13/	RLA File :31/83/040/00206/AM13/	Lic.No/Date:3110057321 04.03.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39269099	63/0- PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE AND PART NUMBERS	28398.000	K.G	6254797.60	119139.00 US Dollars
				Total	6,254,797.60	119,139.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39094090	PHENOLIC MOULDING COMPOUND GRADE DUREZ 30190E THERMOSETT PLASTIC	32658.000	K.G	4,335,350.00	81,034.58 US Dollars	1,120,219.00	Value & Qty
				Total	4,335,350.00	81,034.58		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 46/87-ALC1/2012 dated 13.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and part numbers	1 kg	Phenolic Moulding Compound (Durez 29502/30190)	1.15 kg

Meeting ended with thanks to Chair and all participants.
